

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.4597/2015

Friday, this the 14th day of July 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mr. S L Meena, Executive Engineer
s/o Mr. Devi Lal Meena
r/o 273, Neelkanth Apartment
New Delhi

..Applicant
(Nemo)

Versus

1. The Commissioner
North Delhi Municipal Corporation
Dr. S P Mukherjee Civic Centre, 4th Floor
J L Marg, New Delhi
2. The Commissioner
South Delhi Municipal Corporation
Dr. S P Mukherjee Civic Centre, 9th Floor
J L Marg, New Delhi
3. The Additional Commissioner (Estt.)
North Delhi Municipal Corporation
Central Establishment Department
Dr. S P Mukherjee Civic Centre, 5th Floor
J L Marg, New Delhi
4. Director (Personnel)
North Delhi Municipal Corporation
Dr. S P Mukherjee Civic Centre, 13th Floor
J L Marg, New Delhi

..Respondents

(Mr. R N Singh, Advocate for respondent Nos. 1, 3 & 4 –
Mr. R K Jain, Advocate for respondent No.2)

O R D E R (ORAL)

Justice Permod Kohli:

None for the applicant. On the last date also, the applicant remained absent. It appears that he is not interested to prosecute this Petition.

2. The O.A. is accordingly dismissed for default of appearance and non-prosecution.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

July 14, 2017
/sunil/